

SHRI BHUPESH GUPTA: Now, Sir, having regard to the fact that no guarantee is worth the paper on which it is written or worth listening to if it comes from Portuguese authorities, may I know what steps Government has taken; otherwise if it is open to them to bring about the repatriation of this labour which have been made to work under such conditions?

SHRIMATI LAKSHMI MENON: We will see that certain guarantees are forthcoming from the mine owners who employ this labour and we will also see that unrestricted emigration does not take place. With regard to the emigration of unskilled labour to other countries we have got certain restrictions and we might see that those restrictions are imposed here also.

SHRI BHUPESH GUPTA: May I know if the Government's representative at the I.L.O. had been advised to this effect that they should take measures also from that end with a view to bringing about a satisfactory state of affairs there?

SHRIMATI LAKSHMI MENON: We have discussed this matter with the Labour Ministry and we do not think it is of any use to take up the matter with the I. L. O.

SHRI BHUPESH GUPTA: This is a clear violation of the I. L. O. Conventions by Portugal. And she is a member of the United Nations just as you are. May I know why the Government does not consider it necessary to move the I. L. O. machinery in this connection in order to compel the Portuguese authorities to do something even if they do not succeed?

SHRIMATI LAKSHMI MENON: Portugal might raise the point that they had gone there voluntarily.

PERMANENT INDUSTRIAL EXHIBITION AT DELHI

*159. **SHRI M. P. BHARGAVA:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state.

(a) whether any final decision has been taken to have a permanent Industrial Exhibition at Delhi;

(b) if the reply to part (a) above be in the affirmative, whether the pavilions would be State-wise or industry-wise; and

(c) when the Exhibition is likely to be set up?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) Yes, Sir.

(b) The exhibition will be mainly organized on industry-wise basis but the States will have an option to put up pavilions to display their progress.

(c) The Exhibition Ground has at present been handed over to the Federation of Indian Chambers of Commerce and Industry for organizing the Indian Industries Fair from the 14th November, 1961, to the 1st January, 1962. Steps to organize the Permanent Exhibition will be taken as soon as the ground is vacated.

SHRI M. P. BHARGAVA: May I know whether any advice has been given to the Chamber to build pavilions in such a pattern that they may be retained for the permanent exhibition?

SHRI SATISH CHANDRA: Yes, Sir. The area earmarked for permanent exhibition is about 50 acres within the total available area of 150 acres. Care is being taken to see that the structures put up in the area earmarked for the permanent exhibition conform to our future requirements.

SHRI M. P. BHARGAVA: May I know whether some of the pavilions which will be put up for this Indus-

trial Exhibition which is being organised by the Federation will become permanent exhibits?

SHRI SATISH CHANDRA: Some of the pavilions such as the Export Products Pavilion—it is already there—the Defence Pavilion, the Pavilion of the Council of Scientific and Industrial Research, the Pavilion of the Ministry of Steel, Mines and Fuel etc. which are within this area, will be set up from now on as permanent exhibits though they will form part of the Indian Industries Fair for the time being.

EDUCATION THROUGH TELEVISION IN HIGHER SECONDARY SCHOOLS IN DELHI

*160. **SHRI M. P. BHARGAVA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a scheme for imparting education through television in Higher Secondary schools in Delhi has been finalised; and

(b) if the reply to part (a) above be in the affirmative, what are the salient features of the scheme?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) Yes, Sir.

(b) A statement giving the information is placed on the Table of the Sabha.

STATEMENT

With the assistance of the Ford Foundation, it is proposed to start School Television Service in Delhi in October, 1961. In the first instance, about 144 Higher Secondary Schools in Delhi (Union Territory) are being covered as they are the ones with AC electricity. Certain preliminary work such as the training of teachers and preparation of curricula has been completed for the purpose, and the sets are being installed.

The proposal is to put out systematic in-school instructional Television programmes in Physics, Chemistry, English and Hindi. The TV lessons will form part of the class-room syllabus of the 9th grade of Delhi's Higher Secondary Schools in the first year. The TV teacher would cover only that area of the syllabus which could be best presented on Television. The class-room teacher would develop the basic concepts, clarify them and take up the follow-up activities in the class. Besides Physics and Chemistry lessons, a weekly series of TV lessons in English and Hindi will also be put out which will be in the nature of a supplementary programme dealing chiefly with speech-training.

SHRI M. P. BHARGAVA: May I know what kind of aid has been received from the Ford Foundation, whether it is supply of equipment or whether it is in cash?

DR. B. V. KESKAR: There is no question of any cash aid. We have received all the equipment necessary including television sets and the Ford Foundation has made available to us experts who are experienced in education through TV.

SHRI M. P. BHARGAVA: May I know whether it will be applicable to all schools or it will be confined to only Government-aided schools?

DR. B. V. KESKAR: The target is that all Higher Secondary Schools recognised in the Delhi State would ultimately be included. At present, as it is stated in the statement, only 144 schools are having A.C. current and they will be able to profit from this but later on when the other schools also have been able to instal A.C. current they will also be included.

SHRI M. P. BHARGAVA: May I know whether the schools will have to pay something for it or whether any extra fees will be charged from the students who benefit by this?